

National Company Law Tribunal

Allahabad Bench

CP NO. - 86/241-244/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2017

NAME OF THE COMPANY: M/s Shivgarh Resorts Ltd & ors

SECTION OF THE COMPANIES ACT: U/S 397/398 of the companies Act, 1956.

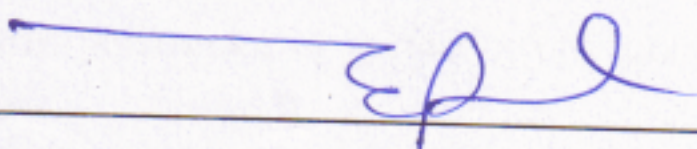
| Sl. NO. | Name | Designation | Representation | Signature |
|---------|--------------|-------------|------------------------|-----------|
| 1. | ANIL KUMAR | PCS | Resp-1,3,4,5 | Am K. |
| 2. | GOPAL MISHRA | ADV | 7 to 10 Petitioners | |

Order Dated 16.03.2017

CP No. 86/241-244/Alld/2016: M/s Shivgarh Resorts Ltd. & Ors.

Parties are represented by Sri Gopal Mishra counsel for petitioner and Mr. Anil Kumar PCS for respondent No. 1,4,5,8, he is also a proxy to the counsel for respondent No. 03 the learned counsel for the petitioner seeks liberty to move an application for deletion of the name respondent No. 6 since he is passed away instead on bringing his legal hirers on record. Liberty is granted, however such formalities to be completed within two weeks from today. Further, the counsel for company secretary representing the other respondent No. 2 seeks more time to file reply on behalf of the respondent No. 4 and other respondent. The time is granted. Meanwhile interim order passed earlier to be continued until further order.

List the matter on 17 April, 2017.


H.P. CHATURVEDI, MEMBER (JUDICIAL)

registrar-nclt@gov.in